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NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 21.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.155/BB/201 7	-	Await ROC Report	252(3)	Condor Constructions Pvt. Ltd. Vs ROC

SL.	NAME (IN CAPITAL) & PHONE NUMBER			SIGNATURE	
NO.			REPRESENTATION		
1.	SHRI	KRISHNA	condos	construction	Charact
	PRASAD		P	(he)	
2	e.	Louishind	Ro	c.	(S)

PCS for petitioner is present. Assistant from ROC office is present. He informed that he will file the ROC report in the office.

List it on 03.01.2017.

MEMBER (T)

MEMBER (J)